

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 109/07/2019 O.A./260/771/2016 N SHOME

-V/S-

CENSUS ITEM NO:24 FOR APPLICANTS(S) Adv. : Mr. H. K. Tripathy

FOR RESPONDENTS(S) Adv.: Mr. M. R. Mohanty

Notes of The Registry	Order of The Tribunal		
	<p>Mr. H. K. Tripathy, Ld. Counsel for the applicant submitted that he has filed withdrawal memo since his grievance is redressed by the respondents. Hence, the OA is allowed to be withdrawn.</p> <p>Copy of this order be given to both the Ld. Counsels.</p> <table border="1" data-bbox="514 990 1378 1073"><tr><td data-bbox="514 990 959 1073">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="959 990 1378 1073">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)		